

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 10

Company Appeal/127(MB)2023

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **02.05.2024**

NAME OF THE PARTIES : **Aquamasters Private Limited**

Vs

Registrar Of Companies Mumbai

For Applicant : None present.

For ROC : Not given.

Section 252(1) of Companies Act

ORDER

There is no representation for the applicant. RoC report is available on record.

List on 20.05.2024 for hearing.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK